



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ७, अंक ६(२)]

बुधवार, मार्च १०, २०२१/फाल्गुन १९, शके १९४२

[पृष्ठे ७६, किंमत : रुपये २७.००

असाधारण क्रमांक ९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Bill, 2021 (L. A. Bill No. VI of 2021), introduced in the Maharashtra Legislative Assembly on the 10th March 2021, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

BHUPENDRA M. GURAO,
I/C. Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. VI OF 2021.

A BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022.

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-second Year of the Republic of India as follows:—

1. This Act may be called the Maharashtra Appropriation Act, 2021. Short title.

Withdrawal of Rs. 50,36,88,31,96,000 out of the Consolidated Fund of the State for the Financial Year 2021-2022.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of five lakh three thousand six hundred eighty eight crores, thirty one lakh, ninty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2022, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2022.

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding			Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
		A-Expenditure on Revenue Account General Administration Department				
A-1	Governor and Council of Ministers	2012, 2013, 2015, 2051,	37,05,95,000	31,23,66,000	68,29,61,000	
A-2	Elections	President, Vice-President/ Governor/ Administrator of Union Territories Council of Ministers	5,38,22,18,000	...	5,38,22,18,000	
A-3	Public Service Commission.	Elections	2,000	58,51,16,000	58,51,18,000	
A-4	Secretariat and Miscellaneous General Services	Public Service Commission. Secretariat-General Services	11,61,72,44,000	1,05,000	11,61,73,49,000	
A-5	Social Services	Public Works Other Administrative Services Miscellaneous General Services	2,36,89,61,000	...	2,36,89,61,000	
A-6	Information and Publicity	Housing Social Security and Welfare Other Social Services Secretariat-Social Services	3,27,67,43,000	1,42,000	3,27,68,85,000	
A-7	Civil Aviation	Information and Publicity	5,76,04,50,000	...	5,76,04,50,000	
A-8	Census, Surveys and Statistics	Civil Aviation Census, Surveys and Statistics Total-General Administration Department	3,000	...	3,000	
		Home Department.	28,77,62,16,000	89,77,29,000	29,67,39,45,000	
B-1	Police Administration	Home Department. Administration of Justice Police. Other Administrative Services	2,14,01,73,68,000	4,00,50,000	2,14,05,74,18,000	

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
B-2	State Excise	2039, State Excise	2,21,00,11,000	1,51,000	2,21,01,62,000
B-3	Transport Administration	2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport	32,59,95,26,000	50,00,00,000	33,09,95,26,000
B-4	Secretariate and Other General Services	2045, Other Taxes and Duties on Commodities and Services 2052, Secretariat-General Services 2075, Miscellaneous General Services	74,21,53,000	...	74,21,53,000
B-5	Jails	2056, Jails	4,55,93,47,000	...	4,55,93,47,000
B-6	General Services	2217, Urban Development 2235, Social Security and Welfare 2250, Other Social Services 2406, Forestry and Wild Life	1,85,02,000	...	1,85,02,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses	8,31,28,00,000	...	8,31,28,00,000
B-8	Flood Control and Drainage	2711, Flood Control and Drainage	5,20,00,000	...	5,20,00,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,000	...	7,000
C-1	Revenue and District Administration	Total-Home Department. Revenue and Forests Department. 2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services	2,62,51,17,14,000	54,02,01,000	2,63,05,19,15,000
			29,28,38,82,000	8,54,000	29,28,47,36,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
C-2	Stamps and Registration	2053, 2070, 2030,	3,07,92,95,000	3,000	3,07,92,98,000
C-3	Interest Payments	2049,	...	2,000	2,000
C-4	Secretariat and Other General Services	2052, 2059, 2075,	68,27,75,000	20,04,000	68,47,79,000
C-5	Other Social Services	2217, 2225, 2235, 2250,	34,39,88,000	11,000	34,39,99,000
C-6	Relief on Account of Natural Calamities	2245,	1,16,88,41,92,000	4,000	1,16,88,41,96,000
C-7	Forest	2406, 2415, 2551,	33,21,53,69,000	50,000	33,21,54,19,000
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	...	10,00,00,000	10,00,00,000
		Total-Revenue and Forests Department:	1,83,48,95,01,000	10,29,28,000	1,83,59,24,29,000
D-1	Interest Payments	2049,	...	29,67,04,000	29,67,04,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		Total-School Education and Sports Department. Urban Development Department.	6,07,18,24,63,000	20,99,01,44,000	6,28,17,26,07,000
F-1	Interest Payments	2049, Interest Payments	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	1,41,47,45,89,000	1,000	1,41,47,45,90,000
F-3	Secretariat and Other Social Services	2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services	2,79,02,89,000	...	2,79,02,89,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj institutions Total-Urban Development Department.	2,38,74,56,43,000	...	2,38,74,56,43,000
		Finance Department.	3,83,01,05,21,000	2,000	3,83,01,05,23,000
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure 2040, Taxes on Sales, Trade etc. 3475, Other General Economic Services	9,23,71,22,000	1,00,000	9,23,72,22,000
G-2	Other Fiscal and Miscellaneous Services	2070, Other Administrative Services 2075, Miscellaneous General Services	28,05,13,19,000	...	28,05,13,19,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
G-3	Interest Payment and Debt Servicing	2048, Debt	...	4,21,44,30,73,000	4,21,44,30,73,000
		2049, Interest Payments
G-4	Secretariat-General Services	2052, Secretariat-General Services	51,17,09,000	...	51,17,09,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	4,29,30,71,000	2,00,000	4,29,32,71,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	3,43,82,42,67,000	49,85,52,000	3,44,32,28,19,000
G-7	Social Security and Welfare	2235, Social Security and Welfare Total-Finance Department.	1,44,52,83,000	...	1,44,52,83,000
			3,87,36,27,71,000	4,21,94,19,25,000	8,09,30,46,96,000
		Public Works Department.			
H-2	Other Administrative and Social Services	2070, Other Administrative Services	1,15,00,000	...	1,15,00,000
H-3	Housing	2235, Social Security and Welfare	3,71,07,79,000	...	3,71,07,79,000
H-4	Secretariat and Other Economic Services	2216, Housing	77,15,58,000	...	77,15,58,000
		2406, Forestry and Wild Life			
		3051, Ports and Light Houses			
		3053, Civil Aviation			
		3451, Secretariat-Economic Services			
H-5	Roads and Bridges	3054, Roads and Bridges	59,06,68,20,000	15,00,000	59,06,83,20,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works	31,90,91,56,000	4,72,80,000	31,95,64,36,000
		2202, General Education			
		2203, Technical Education.			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
		2205, 2210, 2217, 2230, 2403, 2405,	Art and Culture Medical and Public Health Urban Development Labour and Employment Animal Husbandry Fisheries Total-Public Works Department. Water Resources Department.	95,46,98,13,000 4,87,80,000	Rs. 95,51,85,93,000
I-1	Interest Payments	2049,	Interest Payments	...	11,05,45,26,000
I-2	Social Security and Welfare	2235,	Social Security and Welfare	2,00,00,000	2,00,00,000
I-3	Irrigation, Power and Other Economic Services	2402, 2701, 2702, 2705, 2711, 2801, 3402,	Soil and Water Conservation Major and Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	23,36,59,66,000 ...	23,36,59,66,000
I-4	Secretariat-Economic Services	3451,	Secretariat-Economic Services Total-Water Resources Department.	62,17,82,000 24,00,77,48,000	86,18,59,48,000
J-1	Administration of Justice	2014,	Law and Judiciary Department. Administration of Justice	25,17,32,33,000	4,64,84,02,000
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250,	Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services	1,69,07,55,000	5,00,000
				62,17,82,000 35,06,22,74,000	97,24,04,56,000
				29,82,16,35,000	1,69,12,55,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
J-3	3475, 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	Other General Economic Services Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,32,60,000	...	7,32,60,000
	Total-Law and Judiciary Department.		26,93,72,48,000	4,64,89,02,000	31,58,61,50,000
		Industries,Energy and Labour Department.			
K-1	2045, Other Taxes and Duties on Commodities and Services	Other Taxes and Duties on Commodities and Services	73,69,98,000	...	73,69,98,000
K-2	2049, Interest Payments	Interest Payments	...	3,65,03,00,000	3,65,03,00,000
K-3	2057, 2058, 2406, Stationary and Printing	Supplies and Disposals Stationery and Printing Forestry and Wild Life	2,18,44,96,000	1,00,000	2,18,45,96,000
K-4	2230, Labour and Employment	Labour and Employment	3,25,41,18,000	...	3,25,41,18,000
K-5	2235, Social Security and Welfare	Social Security and Welfare	21,01,000	...	21,01,000
K-6	2801, 2810, Energy	Power New and Renewable Energy	84,30,00,02,000	...	84,30,00,02,000
K-7	2851, 2852, 2853, Industries	Village and Small Industries Industries Non-Ferrous Mining and Metallurgical Industries	38,02,42,99,000	1,000	38,02,43,00,000
K-8	3451, Secretariat-Economic Services	Secretariat-Economic Services	27,61,56,000	...	27,61,56,000
	Total-Industries,Energy and Labour Department.		1,28,77,81,70,000	3,65,04,01,000	1,32,42,85,71,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
L-1	Interest Payments	2049,			
L-2	District Administration.	2053,	64,20,36,92,000	1,00,000	64,20,37,92,000
L-3	Rural Development Programmes.	2059, 2235, 2406, 2415, 2501, 2505, 2515, 2810, 3054,	1,16,81,91,68,000	...	1,16,81,91,68,000
L-4	Secretariat-Economic Services	3451,	1,29,51,66,000	...	1,29,51,66,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	5,42,31,12,000	7,60,05,44,000	13,02,36,56,000
			1,87,74,11,38,000	24,09,36,87,000	2,11,83,48,25,000
M-1	Social Security and Welfare	2235,	10,00,000	...	10,00,000
M-2	Food, Storage and Warehousing	2408,	29,95,84,21,000	1,00,00,000	29,96,84,21,000
M-3	Secretariat and Other Economic Services	3451, 3475,	1,36,21,70,000	...	1,36,21,70,000
			31,32,15,91,000	1,00,00,000	31,33,15,91,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		Social Justice and Special Assistance Department.			
N-1	Interest Payments	2049, 2053, 2202, 2216, 2251,	...	7,63,98,000	7,63,98,000
N-2	Interest Payments	2049, 2053, 2202, 2216, 2251,	10,27,40,53,000	1,000	10,27,40,54,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2205, 2210, 2211, 2215, 2217, 2225, 2230, 2235, 2236, 2401, 2402, 2403, 2405, 2406, 2408, 2501, 2505, 2801, 2810, 2851,	1,23,04,23,31,000	5,00,000	1,23,04,28,31,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		2852, Industries			
N-6	District Schemes	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Total-Social Justice and Special Assistance Department.	26,45,63,06,000	...	26,45,63,06,000
			1,59,77,26,90,000	7,68,99,000	1,59,84,95,89,000
		Planning Department.			
O-1	District Administration.	2053, District Administration.	10,00,00,00,000	...	10,00,00,00,000
O-2		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	1,50,05,00,000	...	1,50,05,00,000
O-3	Rural Employment	2505, Rural Employment	29,00,79,12,000	60,00,00,000	29,60,79,12,000
O-4	Other Rural Development Programmes	2515, Other Rural Development Programmes	1,00,12,03,000	...	1,00,12,03,000
O-6	Other Scientific Research	3425, Other Scientific Research	88,31,16,000	...	88,31,16,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,46,13,46,000	5,27,13,000	1,51,40,59,000
O-8	Tourism	3452, Tourism	1,57,33,000	...	1,57,33,000
O-9	Census, Surveys and Statistics	3454, Census, Surveys and Statistics	1,20,65,29,000	1,000	1,20,65,30,000
O-14	District Plan-Mumbai City	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2216, Housing	1,19,56,00,000	...	1,19,56,00,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund			
			Rs.	Rs.	Rs.		
O-16	District Plan-Mumbai Suburban	2217,	Urban Development				
		2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
		2230,	Labour and Employment				
		2235,	Social Security and Welfare				
		2405,	Fisheries				
		2851,	Village and Small Industries				
		3451,	Secretariat-Economic Services				
		3452,	Tourism				
		2202,	General Education		3,67,46,00,000	...	3,67,46,00,000
		2203,	Technical Education.				
		2204,	Sports and Youth Services				
		2205,	Art and Culture				
		2210,	Medical and Public Health				
		2216,	Housing				
	2217,	Urban Development					
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.					
	2230,	Labour and Employment					
	2235,	Social Security and Welfare					
	2236,	Nutrition					
	2405,	Fisheries					
2406,	Forestry and Wild Life						
2801,	Power						
2851,	Village and Small Industries						
3056,	Inland Water Transport						
3435,	Ecology and Environment						
3451,	Secretariat-Economic Services						
3452,	Tourism						
2202,	General Education		3,03,48,93,000	...	3,03,48,93,000		
O-18	District Plan-Thane						

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj institutions			
O-20	District Plan-Raigad	General Education	1,98,51,32,000	...	1,98,51,32,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-22	District Plan-Ratnagiri	General Education	1,93,94,00,000	...	1,93,94,00,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Social Security and Welfare			
2235,		Nutrition			
2236,		Animal Husbandry			
2403,		Dairy Development			
2404,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Special Programmes for Rural Development			
2501,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Ports and Light Houses			
3051,		Roads and Bridges			
3054,		Inland Water Transport			
3056,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,					
O-24	District Plan-Sindhudurg	General Education	1,41,96,93,000	...	1,41,96,93,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-26	District Plan-Pune	General Education	5,78,00,61,000	...	5,78,00,61,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Nutrition			
2236,		Animal Husbandry			
2403,		Dairy Development			
2404,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,					
			Rs.	Rs.	Rs.
O-28	District Plan-Satara		3,08,41,75,000	...	3,08,41,75,000
		General Education			
2202,		Technical Education.			
2203,		Sports and Youth Services			
2204,		Art and Culture			
2205,		Medical and Public Health			
2210,		Family Welfare			
2211,		Water Supply and Sanitation			
2215,		Urban Development			
2217,		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2225,					
		Labour and Employment			
2230,		Social Security and Welfare			
2235,		Nutrition			
2236,		Animal Husbandry			
2403,		Fisheries			
2405,					

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-30	District Plan-Sangli	Sports and Youth Services	2,66,45,14,000	...	2,66,45,14,000
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
O-36	District Plan-Nashik		3,69,23,01,000	...	3,69,23,01,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-38	District Plan-Dhule		1,66,63,94,000	...	1,66,63,94,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Fisheries			
		Forestry and Wild Life			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Compensation and Assignments to Local			
		Bodies and Panchayati Raj Institutions			
O-40	District Plan-Jalgaon	General Education	3,19,12,49,000	...	3,19,12,49,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled			
		Tribes, Other Backward Classes and			
		Minorities.			
		Labour and Employment			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		Village and Small Industries			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Roads and Bridges			
		Secretariat-Economic Services			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Nutrition			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar		4,38,20,00,000	...	4,38,20,00,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
O-44	District Plan-Nandurbar	2202, General Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2220, Information and Publicity 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2405, Fisheries 2425, Co-operation 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,09,09,33,000	...	1,09,09,33,000
O-46	District Plan-Aurangabad	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2,87,92,00,000	...	2,87,92,00,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Nutrition			
		Animal Husbandry			
		Dairy Development			
O-48	District Plan-Jalna		1,97,93,73,000	...	1,97,93,73,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-50	District Plan-Parbhani	General Education	2,07,83,78,000	...	2,07,83,78,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		General Education	2,57,81,24,000	...	2,57,81,24,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-54	District Plan-Beed	3451, 3452, 3604, 2202, 2203, 2204, 2205, 2210, 2211, 2215, 2217, 2220, 2230, 2235, 2236, 2403, 2405, 2406, 2425, 2702, 2801, 2810, 2851, 3054, 3451, 3452, 3604,	2,73,35,41,000	...	2,73,35,41,000
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-56	District Plan-Latur	2202, 2203, 2204,	2,34,92,00,000	...	2,34,92,00,000
		General Education			
		Technical Education.			
		Sports and Youth Services			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
O-58	District Plan-Osmanabad		2,31,08,88,000	...	2,31,08,88,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
220,		Information and Publicity			
225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-60	District Plan-Hingoli		1,18,61,87,000	...	1,18,61,87,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Nutrition			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
O-62	District Plan-Nagpur		3,84,98,14,000	...	3,84,98,14,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-64	District Plan-Wardha	General Education	1,60,55,10,000	...	1,60,55,10,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Power			
	2801,	Village and Small Industries			
	2851,	Roads and Bridges			
	3054,	Secretariat-Economic Services			
	3451,	Tourism			
	3452,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
	3604,				
O-66	District Plan-Bhandara	General Education	1,38,10,11,000	...	1,38,10,11,000
	2202,	Technical Education.			
	2203,	Sports and Youth Services			
	2204,	Art and Culture			
	2205,	Medical and Public Health			
	2210,	Urban Development			
	2217,	Information and Publicity			
	2220,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2225,				
	2230,	Labour and Employment			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2403,	Animal Husbandry			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2851,	Village and Small Industries			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
O-68	District Plan-Chandrapur	2202, 2203, 2204, 2205, 2210, 2211, 2215, 2217, 2220, 2225,	2,38,66,94,000	...	2,38,66,94,000
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Special Programmes for Rural Development			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-70	District Plan-Gadchiroli	2202, 2204, 2205,	2,24,57,00,000	...	2,24,57,00,000
		General Education			
		Sports and Youth Services			
		Art and Culture			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		2210, 2217, 2220, 2225,	Medical and Public Health Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
		2235, 2236, 2403, 2406, 2425, 2515, 2702, 2801, 2851, 3054, 3451, 3452,	Social Security and Welfare Nutrition Animal Husbandry Forestry and Wild Life Co-operation Other Rural Development Programmes Minor Irrigation Power Village and Small Industries Roads and Bridges Secretariat-Economic Services Tourism		
O-72	District Plan-Gondia	2202, 2203, 2204, 2205, 2210, 2211, 2215, 2217, 2220, 2225,	General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Family Welfare Water Supply and Sanitation Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour and Employment Social Security and Welfare Nutrition	1,29,29,45,000 ... 1,29,29,45,000	1,29,29,45,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-74	District Plan-Amaravati	2202, General Education	2,33,06,04,000	...	2,33,06,04,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
O-76	District Plan-Akola		1,40,05,00,000	...	1,40,05,00,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Tourism			
		3452, 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-78	District Plan-Yavatmal	2202, 2203, 2204, 2205, 2210, 2217, 2220, 2225, General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2,78,13,24,000	...	2,78,13,24,000
		2230, 2235, 2236, 2403, 2405, 2406, 2425, 2501, 2515, 2702, 2801, 2810, 2851, 3054, 3451, 3452, 3604, Labour and Employment Social Security and Welfare Nutrition Animal Husbandry Fisheries Forestry and Wild Life Co-operation Special Programmes for Rural Development Other Rural Development Programmes Minor Irrigation Power New and Renewable Energy Village and Small Industries Roads and Bridges Secretariat-Economic Services Tourism Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-80	District Plan-Buldhana	2202, General Education	2,06,64,56,000	...	2,06,64,56,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-82	District Plan-Washim		1,50,76,94,000	...	1,50,76,94,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Labour and Employment			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar	General Education	1,23,22,21,000	...	1,23,22,21,000
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Urban Development			
		Information and Publicity			
		Labour and Employment			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Ports and Light Houses			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	
		Roads and Bridges Secretariat-Economic Services Tourism Compensation and Assignments to Local Bodies and Panchayati Raj Institutions Total-Planning Department.	1,32,87,85,25,000	65,27,14,000	1,33,53,12,39,000
		Parliamentary Affairs Department.			
P-1	Secretariat-General Services	2052, Secretariat-General Services	3,75,71,000	...	3,75,71,000
P-2	Social Security and Welfare	2235, Social Security and Welfare Total-Parliamentary Affairs Department.	60,000	...	60,000
			3,76,31,000	...	3,76,31,000
		Housing Department.			
Q-1	Interest Payments	2049, Interest Payments	...	39,33,06,000	39,33,06,000
Q-2	Other Administrative Services	2070, Other Administrative Services	3,11,71,000	...	3,11,71,000
Q-3	Housing	2216, Housing 2217, Urban Development 2235, Social Security and Welfare 2406, Forestry and Wild Life	45,35,15,75,000	...	45,35,15,75,000
Q-4	Secretariat-Economic Services	3451, Secretariat-Economic Services Total-Housing Department.	10,23,60,000	...	10,23,60,000
			45,48,51,06,000	39,33,06,000	45,87,84,12,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health 2211, Family Welfare 2235, Social Security and Welfare	1,08,25,06,11,000	55,01,000	1,08,25,61,12,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs. (5)	
R-2		2251, 2406, Total-Public Health Department.	Rs. 17,74,04,000	Rs. ...	Rs. 17,74,04,000
			1,08,42,80,15,000	55,01,000	1,08,43,35,16,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	42,38,46,01,000	1,50,000	42,38,47,51,000
S-2	Social Security and Welfare	2235, Social Security and Welfare	40,00,000	...	40,00,000
S-3	Secretariat-Social Services	2251, Secretariat-Social Services Total-Medical Education and Drugs Department.	17,96,71,000 42,56,82,72,000	1,000 1,51,000	17,96,72,000 42,56,84,23,000
		Tribal Development Department.			
T-1	Interest Payments	2049, Interest Payments	...	50,63,00,000	50,63,00,000
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	1,01,34,41,000	...	1,01,34,41,000
T-3	Social Security and Welfare	2235, Social Security and Welfare	46,80,000	...	46,80,000
T-4	Secretariat-Social Services	2251, Secretariat-Social Services	20,24,42,000	...	20,24,42,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works 2202, General Education 2204, Sports and Youth Services 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2217, Urban Development	98,50,06,26,000	...	98,50,06,26,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2435,		Other Agricultural Programmes			
2501,		Special Programmes for Rural Development			
2505,		Rural Employment			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
2852,		Industries			
3054,		Roads and Bridges			
3055,		Road Transport			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	15,73,54,99,000	...	15,73,54,99,000
		Total-Tribal Development Department.	1,15,45,66,88,000	50,63,00,000	1,15,96,29,88,000
		Environment and Climate Change Department			
2049,		Interest Payments	...	7,04,22,000	7,04,22,000
2235,		Social Security and Welfare	60,000	...	60,000
T-9	District Schemes				
U-1	Interest Payments				
U-2	Social Security and Welfare				

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs. (5)	
U-3	Secretariat-Social Services	2251,	6,54,64,000	...	6,54,64,000
U-4	Ecology and Environment	3435,	4,66,45,02,000	...	4,66,45,02,000
	Total-Environment and Climate Change Department		4,73,00,26,000	7,04,22,000	4,80,04,48,000
		Co-operation, Marketing and Textiles Department.			
V-1	Interest Payments	2049,	...	21,66,65,000	21,66,65,000
V-2	Co-operation.	2070, 2235, 2406, 2425, 2435, 2851, 2852, 3451, 3456,	14,14,88,71,000	1,60,000	14,14,90,31,000
		Other Administrative Services Social Security and Welfare Forestry and Wild Life Co-operation Other Agricultural Programmes Village and Small Industries Industries Secretariat-Economic Services Civil Supplies Total-Co-operation, Marketing and Textiles Department.		21,68,25,000	14,36,56,96,000
		Higher and Technical Education Department.			
W-1	Interest Payments	2049,	...	4,12,71,84,000	4,12,71,84,000
W-2	General Education	2202,	88,56,76,02,000	1,96,000	88,56,77,98,000
W-3	Technical Education.	2203,	19,53,64,76,000	1,50,000	19,53,66,26,000
W-4	Art and Culture	2205,	3,96,24,57,000	...	3,96,24,57,000
W-5	Social Security and Welfare	2235,	17,90,000	...	17,90,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
W-6	Secretariat-Social Services	2251, Secretariat-Social Services	19,52,81,000	...	19,52,81,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406, Forestry and Wild Life Total-Higher and Technical Education Department. Women and Child Development Department.	50,00,000 1,12,26,86,06,000	... 4,12,75,30,000	50,00,000 1,16,39,61,36,000
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition 2406, Forestry and Wild Life	38,00,81,63,000	...	38,00,81,63,000
X-2	Secretariat-Social Services	2251, Secretariat-Social Services Total-Women and Child Development Department. Water Supply and Sanitation Department.	11,91,03,000 38,12,72,66,000	11,91,03,000 38,12,72,66,000
Y-1	Interest Payments	2049, Interest Payments	...	25,00,00,000	25,00,00,000
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	53,89,97,68,000	60,00,000	53,90,57,68,000
Y-3	Social Security and Welfare	2235, Social Security and Welfare 2406, Forestry and Wild Life	12,86,000	...	12,86,000
Y-4	Minor Irrigation	2702, Minor Irrigation	52,47,65,000	...	52,47,65,000
Y-5	Secretariat-Economic Services	3451, Secretariat-Economic Services Total-Water Supply and Sanitation Department.	30,92,40,000 54,73,50,59,000	... 25,60,00,000	30,92,40,000 54,99,10,59,000
ZA-1	Interest Payments	2049, Interest Payments SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	...	1,00,00,000	1,00,00,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251, 2406,	26,37,88,71,000	10,20,000	26,37,98,91,000
		Technical Education. Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	26,37,88,71,000	1,10,20,000	26,38,98,91,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures	201,1,	2,86,79,73,000	1,97,96,000	2,88,77,69,000
ZC-2	Social Security and Welfare	2235,	20,05,40,000	...	20,05,40,000
		Total-Maharashtra Legislature Secretariat	3,06,85,13,000	1,97,96,000	3,08,83,09,000
		Tourism and Cultural Affairs Department.			
ZD-1	Secretariate and Other Social Services	2070, 2220, 2251,	12,15,32,000	...	12,15,32,000
		Other Administrative Services Information and Publicity Secretariat-Social Services			
ZD-2	Art and Culture	2205,	2,97,96,86,000	...	2,97,96,86,000
ZD-3	Social Security and Welfare	2235,	3,60,000	...	3,60,000
ZD-4	Tourism	3452,	14,77,00,00,000	...	14,77,00,00,000
		Total-Tourism and Cultural Affairs Department.	17,87,15,78,000	...	17,87,15,78,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		Minorities Development Department.			
ZE-1	Minorities Development.	2052, 2053, 2075, 2205, 2235, 2406,	6,65,35,04,000	...	6,65,35,04,000
		Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life Total-Minorities Development Department.		...	
		Marathi Language Department			
ZF-1	Secretariat-General Services	2052,	17,81,17,000	...	17,81,17,000
ZF-2	Art and Culture	2205,	22,94,77,000	...	22,94,77,000
ZF-3	Social Security and Welfare	2235,	2,40,000	...	2,40,000
		Total-Marathi Language Department	40,78,34,000	...	40,78,34,000
		Other Backward Bahujan Welfare Department			
ZG-1	Interest Payments	2049,	...	41,71,46,000	41,71,46,000
ZG-2	Secretariate and Other Social Services	2216, 2251, 2406,	27,73,96,000	1,000	27,73,97,000
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, 2235,	34,64,93,84,000	...	34,64,93,84,000
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare		...	

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
		Total-Other Backward Bahujan Welfare Department	34,92,67,80,000	41,71,47,000	35,34,39,27,000
		Soil and Water Conservation Department			
ZH-1	Interest Payments	2049, Interest Payments	...	6,000	6,000
ZH-2	Social Security and Welfare	2235, Social Security and Welfare	50,00,000	...	50,00,000
ZH-3	Irrigation, Power and Other Economic Services	2402, Irrigation, Power and Other Economic Services	6,55,38,22,000	...	6,55,38,22,000
ZH-4	Secretariat-Economic Services	2702, Minor Irrigation	14,58,49,000	...	14,58,49,000
		Total-Soil and Water Conservation Department	6,70,46,71,000	6,000	6,70,46,77,000
		Total-A-Expenditure on Revenue Account	33,85,76,44,90,000	4,95,03,58,46,000	38,80,80,03,36,000
		B-Expenditure on Capital Account General Administration Department			
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works	2,15,77,02,000	...	2,15,77,02,000
A-10	Loans to Government Servants, etc.	4070, Capital Outlay on Other Administrative Services	7,01,40,000	...	7,01,40,000
		Total-General Administration Department Home Department.	2,22,78,42,000	...	2,22,78,42,000
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	21,71,75,05,000	...	21,71,75,05,000
		Capital Outlay on Other Administrative Services		...	

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	
B-11	Loans to Government Servants, etc.	5002, Capital Outlay on Indian Railways-(Commercial Line) 5055, Capital Outlay on Road Transport	94,03,80,000	...	94,03,80,000
B-12	Loans for Flood Control Project	7610, Loans to Government Servants, etc. 6711, Loans for Flood Control Project Total-Home Department.	4,55,00,000	...	4,55,00,000
			22,70,33,85,000	...	22,70,33,85,000
		Revenue and Forests Department.			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 6245, Loans for Relief on Account of Natural Calamities	5,18,000	1,00,00,000	1,05,18,000
C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life 4415, Capital Outlay on Agricultural Research and Education . 4701, Capital Outlay on Major and Medium Irrigation 5475, Capital Outlay on Other General Economic Services 6401, Loans for Crop Husbandry	12,44,90,04,000	...	12,44,90,04,000
C-11	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	1,000	1,000
C-12	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc. Total-Revenue and Forests Department.	1,51,24,69,000	...	1,51,24,69,000
			13,96,19,91,000	1,00,01,000	13,97,19,92,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			
D-8	Capital Outlay on Animal Husbandry	4403,	6,51,04,000	...	6,51,04,000
D-9	Capital Expenditure on Fisheries	4405,	1,86,33,99,000	...	1,86,33,99,000
D-10	Internal Debt of the State Government	6003,	...	20,00,00,000	20,00,00,000
D-11	Loans to Government Servants, etc	6216, 7610,	21,26,53,000	...	21,26,53,000
			2,14,11,56,000	20,00,00,000	2,34,11,56,000
		School Education and Sports Department.			
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	72,25,00,000	...	72,25,00,000
E-5	Loans to Government Servants, etc.	7610,	12,22,48,000	...	12,22,48,000
			84,47,48,000	...	84,47,48,000
F-5	Capital Expenditure on Social Services	4217, 5475,	13,15,95,01,000	...	13,15,95,01,000
F-7	Loans for Urban Development	6217,	22,30,19,00,000	...	22,30,19,00,000
F-8	Loans to Government Servants, etc.	7610,	4,80,16,000	...	4,80,16,000
			35,50,94,17,000	...	35,50,94,17,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		Finance Department.			
G-8	Capital Outlay on Other Administrative Services	4070, Capital Outlay on Other Administrative Services	1,19,63,77,000	...	1,19,63,77,000
G-9	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government 6004, Loans and Advances from the Central Government 7810, Inter State Settlement	...	4,55,07,64,96,000	4,55,07,64,96,000
G-10	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc. Total-Finance Department.	50,96,15,000 1,70,59,92,000	...	50,96,15,000 4,56,78,24,88,000
		Public Works Department.			
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges	1,13,61,75,16,000	...	1,13,61,75,16,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4217, Capital Outlay on Urban Development 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services	32,78,12,97,000	57,50,00,000	33,35,62,97,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health	65,83,35,000	...	65,83,35,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.		
			Rs.	Rs.	Rs.	
H-11	Loans to Government Servants, etc.	4250, 7610,	Capital Outlay on Other Social Services Loans to Government Servants, etc. Total-Public Works Department. Water Resources Department.	44,81,70,000 1,47,50,53,18,000	... 57,50,00,000	44,81,70,000 1,48,08,03,18,000
I-5	Capital Expenditure on Irrigation	4402, 4701,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major and Medium Irrigation	1,43,34,34,36,000	20,00,000	1,43,34,54,36,000
		4702, 4711, 4801,	Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Capital Outlay on Power Projects			
I-6	Internal Debt of the State Government	6003,	Internal Debt of the State Government	...	5,92,63,95,000	5,92,63,95,000
I-7	Loans to Government Servants, etc.	7610,	Loans to Government Servants, etc. Total-Water Resources Department.	67,79,25,000 1,44,02,13,61,000	...	67,79,25,000 1,49,94,97,56,000
J-4	Capital Outlay on Public Works	4059,	Law and Judiciary Department. Capital Outlay on Public Works	9,00,00,000	...	9,00,00,000
J-5	Loans to Government Servants, etc.	7610,	Loans to Government Servants, etc. Total-Law and Judiciary Department.	27,00,01,000 36,00,01,000	...	27,00,01,000 36,00,01,000
K-9	Capital Expenditure on Economic and Social Services	4058, 4851, 6250,	Industries, Energy and Labour Department. Capital Outlay on Stationery and Printing Capital Outlay on Village and Small Industries. Loans for Other Social Services	27,60,50,000	...	27,60,50,000
K-10	Capital Expenditure on Industries	4875,	Capital Outlay on Other Industries	30,00,00,000	...	30,00,00,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
K-11	Capital Expenditure on Energy.	4801, 6801,	10,00,00,03,000	...	10,00,00,03,000
K-13	Loans to Government Servants, etc.	7610,	12,05,60,000	...	12,05,60,000
		Total-Industries,Energy and Labour Department.	10,69,66,13,000	...	10,69,66,13,000
		Rural Development Department.			
L-7	Capital Expenditure on Rural Development	4515, 5054, 6216,	39,83,92,15,000	...	39,83,92,15,000
L-8	Loans to Government Servants, etc.	7610,	1,31,60,000	...	1,31,60,000
		Total-Rural Development Department. Food,Civil Supplies and Consumer Protection Department.	39,85,23,75,000	...	39,85,23,75,000
M-4	Capital Outlay on Food, Storage and Warehousing	4408,	1,30,17,33,21,000	...	1,30,17,33,21,000
M-5	Capital Outlay on Other General Economic Services	5475,	8,55,00,000	...	8,55,00,000
M-6	Loans to Government Servants, etc.	7610,	5,58,01,000	...	5,58,01,000
		Total-Food,Civil Supplies and Consumer Protection Department.	1,30,31,46,22,000	...	1,30,31,46,22,000
		Social Justice and Special Assistance Department.			
N-4	Capital Expenditure on Social Services	4059,	4,66,10,07,000	...	4,66,10,07,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		4210, 4225,			
		Capital Outlay on Medical and Public Health Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.			
		4235, 4402, 4425, 6225,			
		Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Co-operation Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
N-5	Loans to Government Servants,etc	6216, 7610,	3,02,30,000	...	3,02,30,000
		Loans for Housing. Loans to Government Servants, etc.			
N-7	District Schemes	4225,	80,26,83,000	...	80,26,83,000
		Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.			
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	2,74,00,000	...	2,74,00,000
		Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities. Total-Social Justice and Special Assistance Department.			
			5,52,13,20,000	...	5,52,13,20,000
		Planning Department.			
O-10	Capital Outlay on Other Rural Development	4515, 5452,	57,33,44,90,000	...	57,33,44,90,000
		Capital Outlay on Other Rural Development Programmes. Capital outlay on Tourism			
O-11	Capital Outlay on Hill Areas.	4551,	1,90,00,00,000	...	1,90,00,00,000
		Capital Outlay on Hill Areas.			
O-12	Investment in General Financial and Trading Institutions	5465,	46,00,00,000	...	46,00,00,000
		Investment in General Financial and Trading Institutions			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-13	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,89,51,000	...	2,89,51,000
O-15	District Plan-Mumbai City	4059, 4210, 6250, Capital Outlay on Public Works Capital Outlay on Medical and Public Health Loans for Other Social Services	60,44,00,000	...	60,44,00,000
O-17	District Plan-Mumbai Suburban	4059, 4250, 4403, 4405, 4406, 6250, Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Loans for Other Social Services	72,54,00,000	...	72,54,00,000
O-19	District Plan-Thane	4059, 4210, 4250, 4402, 4403, 4405, 4406, 4515, 4702, 5054, 6250, 6851, Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	1,46,51,07,000	...	1,46,51,07,000
O-21	District Plan-Raigad	4059, 4210, 4250, 4405, 4406, 4515, Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	76,48,68,000	...	76,48,68,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.		
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.			
O-23	District Plan-Ratnagiri	4711, 5054, 6250, 6851,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries.				
		4059, 4210, 4250, 4402, 4403, 4405, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	56,06,00,000	...	56,06,00,000	
		4711, 5054, 6250,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services				
		4059, 4210, 4250, 4402, 4403, 4405, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	28,03,07,000	...	28,03,07,000	
	O-25	District Plan-Sindhudurg	4059, 4210, 4250, 4402, 4403, 4405, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.			
			4711, 5054, 6250, 6851,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries.			
			4059, 4210,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health	1,16,99,39,000	...	1,16,99,39,000
			4059, 4210,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-29	District Plan-Satara	4059, Capital Outlay on Public Works	66,58,25,000	...	66,58,25,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-31	District Plan-Sangli	4059, Capital Outlay on Public Works	53,54,86,000	...	53,54,86,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)						
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund							
			Rs.	Rs.	Rs.						
O-33	District Plan-Solapur	4406, 4515,	Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	88,85,50,000	...	88,85,50,000					
		4702, 5054, 6217, 6250, 6851,	Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.								
		4059, 4216, 4250, 4402, 4403, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Housing Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.								
		4702, 5054, 6250,	Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Other Social Services								
		O-35	District Plan-Kolhapur				4059, 4216, 4250, 4402, 4403, 4405, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Housing Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	73,55,73,000	...	73,55,73,000
							4702, 4711, 5054, 6217,	Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
O-37	District Plan-Nashik	6250, 6851, 4059, 4210, 4216, 4250, 4402, 4403, 4406, 4515, 4702, 5054, 6250, 4059, 4210, 4250, 4402, 4406, 4515, 4711, 5054, 6217, 6250, 4059, 4250, 4402, 4403, 4406,	Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Housing Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life	1,00,76,99,000 ...	1,00,76,99,000 ...
O-39	District Plan-Dhule	4059, 4210, 4250, 4402, 4406, 4515, 4711, 5054, 6217, 6250, 4059, 4250, 4402, 4403, 4406,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life	43,36,06,000 ...	43,36,06,000 ...
O-41	District Plan-Jalgaon	4059, 4250, 4402, 4403, 4406,	Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life	80,87,51,000 ...	80,87,51,000 ...

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
O-43	District Plan-Ahmednagar	4515, Capital Outlay on Other Rural Development Programmes.			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
	4059, Capital Outlay on Public Works	71,80,00,000	...	71,80,00,000	
	4202, Capital Outlay on Education, Sports, Art and Culture				
	4250, Capital Outlay on Other Social Services				
	4402, Capital Outlay on Soil and Water Conservation				
	4403, Capital Outlay on Animal Husbandry				
4406, Capital Outlay on Forestry and Wild Life					
4515, Capital Outlay on Other Rural Development Programmes.					
4702, Capital Outlay on Minor Irrigation					
5054, Capital Outlay on Roads and Bridges					
6250, Loans for Other Social Services					
O-45	District Plan-Nandurbar	4059, Capital Outlay on Public Works	20,90,67,000	...	20,90,67,000
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
6250, Loans for Other Social Services					
6851, Loans for Village and Small Industries.					
O-47	District Plan-Aurangabad	4059, Capital Outlay on Public Works	77,08,00,000	...	77,08,00,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			

THE SCHEDULE
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No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)						
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund							
			Rs.	Rs.	Rs.						
O-49	District Plan-Jalna	4406, 4515,	Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	62,06,27,000	...	62,06,27,000					
		4711, 5054,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges								
		6217, 6250, 6851,	Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.								
		4059, 4210, 4250, 4402, 4403, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.								
		4711, 5054,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges								
		4059, 4210, 4250, 4402, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.								
		5054, 6217, 6250, 6851,	Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.								
		4059, 4210,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health								
		O-51	District Plan-Parbhani				4059, 4210, 4250, 4402, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.	17,16,22,000	...	17,16,22,000
							5054, 6217, 6250, 6851,	Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.			
4059, 4210,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health										
O-53	District Plan-Nanded			4059, 4210,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health	97,18,76,000	...	97,18,76,000			
				4059, 4210, 4250, 4402, 4406, 4515,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.						
				5054, 6217, 6250, 6851,	Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.						
				4059, 4210,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health						

THE SCHEDULE
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No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-55	District Plan-Beed	Capital Outlay on Public Works	66,64,59,000	...	66,64,59,000
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
O-57	District Plan-Latur	Capital Outlay on Public Works	40,08,00,000	...	40,08,00,000
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Roads and Bridges			

THE SCHEDULE
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No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
O-65	District Plan-Wardha	4402, Capital Outlay on Public Works	39,44,90,000	...	39,44,90,000
		4403, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6250, Loans for Other Social Services			
O-67	District Plan-Bhandara	4059, Capital Outlay on Public Works	11,89,89,000	...	11,89,89,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
O-69	District Plan-Chandrapur	6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services	61,33,06,000	...	61,33,06,000
O-71	District Plan-Gadchiroli	4059, Capital Outlay on Public Works 4402, Capital Outlay on Soil and Water Conservation 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.	50,43,00,000	...	50,43,00,000
O-73	District Plan-Gondia	4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges	35,70,55,000	...	35,70,55,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
O-75	District Plan-Amaravati	Loans for Other Social Services				
		Loans for Village and Small Industries.				
		Capital Outlay on Public Works	6250, 6851,			
		Capital Outlay on Education, Sports, Art and Culture	4059, 4202,	66,93,96,000	...	66,93,96,000
		Capital Outlay on Medical and Public Health	4210,			
		Capital Outlay on Other Social Services	4250,			
		Capital Outlay on Soil and Water Conservation	4402,			
		Capital Outlay on Animal Husbandry	4403,			
		Capital Outlay on Fisheries	4405,			
		Capital Outlay on Forestry and Wild Life	4406,			
		Capital Outlay on Flood Control Projects	4711,			
		Capital Outlay on Roads and Bridges	5054,			
		Loans for Urban Development	6217,			
		Loans for Other Social Services	6250,			
Loans for Village and Small Industries.	6851,					
O-77	District Plan-Akola	Capital Outlay on Public Works	4059,	44,95,00,000	...	
		Capital Outlay on Medical and Public Health	4210,			
		Capital Outlay on Housing	4216,			
		Capital Outlay on Other Social Services	4250,			
		Capital Outlay on Soil and Water Conservation	4402,			
		Capital Outlay on Animal Husbandry	4403,			
		Capital Outlay on Forestry and Wild Life	4406,			
		Capital Outlay on Other Rural Development Programmes.	4515,			
		Capital Outlay on Roads and Bridges	5054,			
		Loans for Urban Development	6217,			
		Loans for Other Social Services	6250,			
		Loans for Village and Small Industries.	6851,			
		Capital Outlay on Public Works	4059,	46,86,76,000	...	46,86,76,000
		Capital Outlay on Other Social Services	4250,			

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.		
			Rs.	Rs.	Rs.	
O-81	District Plan-Buldhana	Capital Outlay on Soil and Water Conservation				
		Capital Outlay on Animal Husbandry	4402,			
		Capital Outlay on Fisheries	4403,			
		Capital Outlay on Forestry and Wild Life	4405,			
		Capital Outlay on Other Rural Development Programmes.	4406,			
		Capital Outlay on Roads and Bridges	4515,			
		Loans for Urban Development	5054,			
		Loans for Other Social Services	6217,			
		Loans for Village and Small Industries.	6250,			
			6851,			
		Capital Outlay on Public Works	4059,	88,35,44,000	...	88,35,44,000
		Capital Outlay on Housing	4216,			
		Capital Outlay on Other Social Services	4250,			
		Capital Outlay on Soil and Water Conservation	4402,			
Capital Outlay on Animal Husbandry	4403,					
Capital Outlay on Fisheries	4405,					
Capital Outlay on Forestry and Wild Life	4406,					
Capital Outlay on Other Rural Development Programmes.	4515,					
Capital Outlay on Flood Control Projects	4711,					
Capital Outlay on Roads and Bridges	5054,					
Loans for Urban Development	6217,					
Loans for Other Social Services	6250,					
Loans for Village and Small Industries.	6851,					
O-83	District Plan-Washim	Capital Outlay on Public Works	4059,	34,23,06,000	...	34,23,06,000
		Capital Outlay on Other Social Services	4250,			
		Capital Outlay on Soil and Water Conservation	4402,			
		Capital Outlay on Animal Husbandry	4403,			
		Capital Outlay on Forestry and Wild Life	4406,			
		Capital Outlay on Roads and Bridges	5054,			
Loans for Urban Development	6217,					
Loans for Other Social Services	6250,					

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
O-85	District Plan-Palghar	6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4402, Capital Outlay on Soil and Water Conservation 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services Total-Planning Department.	51,77,79,000	...	51,77,79,000
			82,27,12,55,000	...	82,27,12,55,000
		Parliamentary Affairs Department.			
P-3	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc. Total-Parliamentary Affairs Department. Housing Department.	22,00,000	...	22,00,000
Q-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc. Total-Housing Department.	52,00,000	...	52,00,000
		Public Health Department.	52,00,000	...	52,00,000
R-3	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	49,47,00,000	...	49,47,00,000
R-4	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc. Total-Public Health Department. Medical Education and Drugs Department.	64,91,10,000	...	64,91,10,000
			1,14,38,10,000	...	1,14,38,10,000
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	6,53,17,32,000	...	6,53,17,32,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
S-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc. Total-Medical Education and Drugs Department.	10,00,11,000 6,63,17,43,000	...	10,00,11,000 6,63,17,43,000
Tribal Development Department.					
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, 4202, 4225, 4250, 4402, 4406, 4425, 4701, 4702, 5054, 7610, 4225, 6225,	8,83,60,11,000	...	8,83,60,11,000
		Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities. Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Co-operation Capital Outlay on Major and Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans to Government Servants, etc. Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities. Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities. Total-Tribal Development Department.			
T-8	Loans to Government Servants, etc.	7610,	13,81,10,000	...	13,81,10,000
T-10	District Schemes	4225,	2,84,78,51,000	...	2,84,78,51,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	44,50,000	...	44,50,000
			11,82,64,22,000	...	11,82,64,22,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Environment and Climate Change Department			
U-5	Loans to Government Servants, etc.	7610,	16,77,000	...	16,77,000
	Total-Environment and Climate Change Department		16,77,000	...	16,77,000
		Co-operation, Marketing and Textiles Department.			
V-3	Capital Expenditure on Social Services	4425,	96,00,07,000	...	96,00,07,000
		4851, 5475,			
		Capital Outlay on Village and Small Industries. Capital Outlay on Other General Economic Services			
V-4	Internal Debt of the State Government	6003,	...	10,33,43,000	10,33,43,000
V-5	Capital Expenditure on Economic Services	6425,	1,77,32,01,000	...	1,77,32,01,000
		6851, 6860, 7475,			
		Loans for Village and Small Industries. Loans for Consumer Industries. Loans for Other General Economic Service			
V-6	Loans to Government Servants, etc.	7610,	12,95,25,000	...	12,95,25,000
	Total-Co-operation, Marketing and Textiles Department.		2,86,27,33,000	10,33,43,000	2,96,60,76,000
		Higher and Technical Education Department.			
W-8	Capital Expenditure on Other Social Services	4202,	10,20,00,000	...	10,20,00,000
W-9	Loans to Government Servants, etc.	7610,	33,28,00,000	...	33,28,00,000
	Total-Higher and Technical Education Department.		43,48,00,000	...	43,48,00,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5) Rs.
			Voted by the Legislative Assembly (4) Rs.	Charged on the Consolidated Fund Rs.	
		Women and Child Development Department.			
X-3	Capital Expenditure on Social Services	4235,	13,63,000	...	13,63,000
X-4	Loans to Government Servants, etc.	7610,	7,52,00,000	...	7,52,00,000
		Total-Women and Child Development Department.	7,65,63,000	...	7,65,63,000
		Water Supply and Sanitation Department.			
Y-6	Capital Expenditure on Economic and Social Services	4215,	34,48,20,000	5,00,000	34,53,20,000
		4402, 6215,			
Y-7	Loans to Government Servants, etc.	7610,	5,08,10,000	...	5,08,10,000
		Total-Water Supply and Sanitation Department.	39,56,30,000	5,00,000	39,61,30,000
		SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT			
ZA-3	Loans to Government Servants, etc.	7610,	28,29,50,000	...	28,29,50,000
ZA-4	Capital Outlay on Other Social Services	4250,	50,00,00,000	...	50,00,00,000
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	78,29,50,000	...	78,29,50,000
		Maharashtra Legislature Secretariat			
ZC-3	Capital Outlay on Housing Loans to Government Servants, etc.	4216, 7610,	1,81,47,34,000	...	1,81,47,34,000
		Total-Maharashtra Legislature Secretariat	1,81,47,34,000	...	1,81,47,34,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		Tourism and Cultural Affairs Department.			
ZD-5	Capital Outlay on Education, Sports, Art and Culture	4202,	8,00,00,000	...	8,00,00,000
ZD-6	Loans to Government Servants, etc.	7610,	68,00,000	...	68,00,000
	Total-Tourism and Cultural Affairs Department.		8,68,00,000	...	8,68,00,000
		Minorities Development Department.			
ZE-2	Capital Outlay on Social Security and Welfare	4235,	25,50,00,000	...	25,50,00,000
ZE-3	Loans to Government Servants, etc.	7610,	63,00,000	...	63,00,000
	Total-Minorities Development Department. Marathi Language Department		26,13,00,000	...	26,13,00,000
ZF-4	Capital Outlay on Public Works	4059,	10,00,00,000	...	10,00,00,000
ZF-5	Loans to Government Servants, etc.	7610,	47,61,000	...	47,61,000
	Total-Marathi Language Department Other Backward Bahujan Welfare Department		10,47,61,000	...	10,47,61,000
ZG-4	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	4225,	5,00,03,000	...	5,00,03,000
ZG-5	Loans for Housing	6216,	1,32,01,000	...	1,32,01,000
	Loans to Government Servants, etc.	7610,	6,32,04,000	...	6,32,04,000
	Total-Other Backward Bahujan Welfare Department		6,32,04,000	...	6,32,04,000

THE SCHEDULE
(See Section 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Soil and Water Conservation Department			
ZH-5	Capital Expenditure on Irrigation	4402, 4702,	28,03,18,01,000	...	28,03,18,01,000
ZH-6	Internal Debt of the State Government	6003,	...	1,000	1,000
ZH-7	Loans to Government Servants, etc.	7610,	2,54,00,000	...	2,54,00,000
		Total-Soil and Water Conservation Department	28,05,72,01,000	1,000	28,05,72,02,000
		Total-B-Expenditure on Capital Account	6,94,18,91,24,000	4,61,89,37,36,000	11,56,08,28,60,000
		Grand Total	40,79,95,36,14,000	9,56,92,95,82,000	50,36,88,31,96,000

STATEMENT OF OBJECTS AND REASONS.

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation from and out of the Consolidated Fund of the State of all moneys required to meet,—

(a) the grants so made by the Assembly; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the Financial Year 2021-2022.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	38,80,80,03,36,000
(b) Capital Expenditure . .	11,56,08,28,60,000
Total . .	50,36,88,31,96,000

Mumbai,
Dated the 10th March 2021.

AJIT PAWAR,
Deputy Chief Minister.